

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH**

**No. O.A. 109/2006
Jodhpur, this the 30th day of January, 2009.**

**Hon'ble Mr. N.D. Raghavan, Vice Chairman
Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Babu Lal Devasi, Laboratory Attendant,
Central Arid Zone Research Institute,
Jodhpur.

.....Applicant.

(By advocate : Shri Vijay Mehta)

-Versus-

- (1) Indian Council of Agricultural Research
Krashi Bhawan, New Delhi, through its Secretary.
- (2) Director,
Central Arid Zone Research Institute,
Jodhpur.

.....Respondents.

(By advocate : Shri V.S. Gurjar)

**: O R D E R :
Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Shri Babu Lal Devasi, Laboratory Attendant, the applicant herein, has filed this Application under Section 19 of the Administrative Tribunals Act, 1985 seeking the relief to call the applicant for appearing in the interview scheduled to be held on 25.5.2006 for the post of T-I (Fieldman) in the Indian Council for Agriculture Research ('ICAR' for short). The applicant also sought directions to restrain the respondents from making selection and appointment without taking his interview and test. He sought interim directions to the respondents in the matter, which was considered by this Tribunal. This Tribunal heard the applicant on interim relief on 23.5.2006 and directed the

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